

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,
MUMBAI

MA 441/2018 IN CP (IB)-01/MB/2016

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.08.2018**

NAME OF THE PARTIES: **SOUTHERN ENGINEERS**

v/s.

INNOVENTIVE INDUSTRIES LTD.

SECTION ____ OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

10. MA 441/2018 IN CP (IB)-01/MB/2016

~~At request,~~ list this matter on 25.09.2018.

SDI-

RAVIKUMAR DURAISAMY
Member (Technical)

SDI-

B.S.V. PRAKASH KUMAR
Member (Judicial)